

F.NO.56(3)/CESTAT/CASH/M.Q.EXP./2014-15
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 11/07/2014

To

The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of June-2014.

Sir,

I am to forward herewith the expenditure statement for the month of June,2014 (F.Y 2014-15) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Copy To:-


1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Office Copy/Guard File.
3. Computer Section for uploading website.

(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi
Customs Excise & Service Tax
Appellate Tribunal
Department of Revenue
New Delhi-66

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of JUNE-2014

Sr. No.	Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.6.14 to 30.6.14	Prograssive 30.06.2014	Variation between proportinate grant and actual expenditure		Remarks
						Saving	Excess	
1..	Salaries	102000000	25500000	6086945	24397552	1102448		
2..	Medical	1900000	475000	16194	114939	360061		
3..	Travel Exp.	3000000	750000	0	210790	539210		
4..	Office Exp.	21500000	5375000	1231193	7072641		-1697641	
5..	OTA	160000	40000	5451	8051	31949		
6..	R R & T	2800000	700000	190249	380498	319502		
7..	Infor. Tec.	5500000	1375000	173433	1430657		-55657	
8..	Adv. Pub.	200000	50000	0	0	50000		
TOTAL		137060000	34265000	7703465	33615128	2403170	-1753298	


ACCOUNT OFFICER
 Accounts Officer
GESTAT
 Customs Excise & Service Tax
 Appellate Tribunal
 Department of Revenue
 New Delhi-66